

Allotment of Quarters to Government Employees

4. SHRIGOVINDA CHANDRAMUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether letters are pending for allotment of quarters to Government employees on the recommendation of M.Ps during 1990-91;

(b) if so, the details thereof and

(c) the time by which these will be cleared?

THE MINISTER OF IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). There is no provision in the rules for discretionary allotment of houses on recommendations of M.Ps or other important persons. The recommendations in this respect are, thereof, in the nature of personal requests rather than matters of public nature.

[English]

DDA Self-Financing Schemes

5. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of registrants under DDA self-financing schemes, scheme-wise;

(b) the number of original registrants who were finally considered eligible for allotment, scheme-wise;

(c) the number of actual allottees, upto March 31, 1991; scheme-wise;

(d) the number of eligible registrants awaiting allotment as on MARCH 31, 1991, SCHEME-WISE;

(e) whether the Government propose to introduce a self-financing scheme regularly on an annual basis; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). As per attached statement.

(e) There is no such proposal at present.

(f) Because of large no. of registrants awaiting allocation of flats at present